

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-517**  
IB-577/ND/2020  
IA/2101/2023

**IN THE MATTER OF:**

Redhex IT Solutions Pvt. Ltd.

**....Applicant**

**Vs.**

Zenith Automotive Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 11.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mohd Nazim Khan a/w Shab E Noor, Advs. in  
IA/2101/2023

For the Respondent :

For the Income Tax : Mr. Puneet Rai, SSC, Mr. AShvini kr., Mr. Rishabh  
Nangia, Mr. Nikhil Jain, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **12.08.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**